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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM



PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: TCP/218/2016
NAME OF THE PETITIONER(S)	: Muneez Rahman
NAME OF THE RESPONDENT(S)	: Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION	: 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

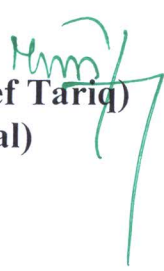
1. PREETHI . S. ARASU R1 , 2 & 4
for RAJAGOPAL & RAGHUNATHAN
Advocates 

2. K. GOWTHAM KUMAR COUNSEL FOR R3 

3. A. G. SATHYA NARAYANA
For
A. M. SHADHARAN  COUNSEL FOR PETITIONER 

ORDER

Shri A G Sathya Narayana, representing counsel for petitioner present. Ms Preethi S Arasu, counsel for R1, R2 & R4 and Shri K Gowtham Kumar, counsel for R3 are present. Counsel for R3 submitted that he filed rejoinder to the counter filed by R1, R2 & R4 and also stated that he will file a fresh type set for convenience of the Bench. Pleadings are complete. The matter is posted for final hearing. Put up on 05.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)